

V.SREENIVASA SIVARAM,
REGISTRAR (VIGILANCE)



AMARAVATI,
DT:17.08.2024.

ROC.NO.333/2024-B.SPL.

Sir/Madam,

SUB: **CIVIL JUDGES (SENIOR DIVISION)** – Filling up of additional **05** vacancies in the cadre of Civil Judge (Senior Division) – Attested photocopies of six (06) judgments in contested civil/criminal/both cases disposed on contest after full trial, **in the last six months** - Called for – Regarding.

- REF: 1. Order dated 04.01.2007 in Civil Appeal No.1867 of 2006 of the Hon'ble Supreme Court of India.
2. High Court's Notification No.347-B.Spl. dated 28.03.2024
3. High Court's Proceedings Roc.No.333/2024-B.Spl., dated 15.05.2024.
4. High Court's Letter Roc.No.333/2024-B.Spl., dated 15.05.2025.
5. High Court's Notification No.523-B,Spl., dated 17.08.2024.
6. High Court's Proceedings Roc.No.333/2024-B.Spl., dated 17.08.2024.

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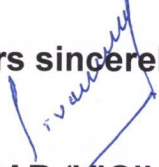
I am to state that the High Court has been called for and received attested photocopies of six (06) judgments in contested civil/criminal/both cases disposed on contest after full trial, in the last six months from the eligible 27 Civil Judges (Junior Division) to fill up the 09 vacancies in the cadre of Civil Judge (Senior Division) by promotion as Civil Judge (Senior Division) for the year 2024, vide High Court's letter 4th cited above.

I am further to state that the High Court has notified additional 05 vacancies in the cadre of Civil Judge (Senior Division) to be filled up by promotion from the cadre of Civil Judge (Junior Division) vide High Court's Notification 5th cited above, in addition to the 09 vacancies which were notified vide reference 2nd cited and the list of another eligible officers who have completed 5 years of qualifying service as on 31.03.2024, is placed on the official website of High Court of Andhra Pradesh vide reference 6th cited above.

Now, as directed, the eligible officers in the list enclosed are directed to submit attested photocopies of six (06) judgments in contested civil/criminal/both cases disposed on contest after full trial, in the last six months.

The copies of judgments must reach the High Court on or before 27.08.2024 without out fail either by speed post or any other recognized mode.

Yours sincerely,


REGISTRAR (VIGILANCE)

- Note:**
1. The copies of the judgments should be clear, legible, readable and duly attested by the officer concerned.
 2. The copies must be true replica of their originals, and
 3. The copies must be a Photo Copy and it should be either on white paper or conquest paper but not on manifold paper.

To

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	Sri C.Ramana Reddy, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class-cum-Special Court U/s 280-A of the Income Tax Act, 1969 and U/s 84 of the Black Money and Imposition of Tax Act, 2015, Vijayawada, Krishna District.
2.	Sri G.Ramakrishna, Principal Civil Judge (Junior Division), Nidadavolu, West Godavari District.
3.	Ms. V.Satya Lakshmi Prasanna, Civil Judge (Junior Division) now working as Assistant Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
4.	Sri V.Vijaya Kumar Reddy, Principal Civil Judge (Junior Division), Madanapalle, Chittoor District.
5.	Smt. G.C.Asifa Sulthana, Principal Civil Judge (Junior Division), Rayachoti, Kadapa District.
6.	Sri Shaik Ibrahim Sharief, I Additional Civil Judge (Junior Division), Ongole, Prakasam District.
7.	Smt. Nalabolu Lavanya, Judicial Magistrate of First Class, Special Mobile Court, Nellore.

8.	Smt. N.Sree Lakshmi, Principal Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.
9.	Sri A.Krishna Prasad, II Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.
10.	Smt. Shaik Rehana, Principal Civil Judge (Junior Division), Chirala, Prakasam District.
11.	Sri R.Ashok Kumar, Civil Judge (Junior Division), Madakasira, Ananthapuramu District.
12.	Smt. N.Reddy Prasanna, VI Additional Civil Judge (Junior Division). Rajamahendravaram, East Godavari District.
13.	Sri M.Siva Kiran, Civil Judge (Junior Division), Kaikalur, Krishna District.
14.	Sri Mohammad Abutalib Parveez Shaik, Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District.
15.	Sri A.Thousheed Hussain, Principal Civil Judge (Junior Division), Sattennapalli, Guntur District.